

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

For information of Nationalized banks

This is for information that the following fixed deposit, maturing during the period from 16.05.2019 to 31.05.2019 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.2,64,973/-, plus interest	16.5.2019	One year.
2	Rs.89,89,638/-, plus interest	17.05.2019	91 days
3	Rs.40,43,042/-, plus interest	18.05.2019	91 days
4	Rs.4,50,00,000/- (Four Crore Fifty Lakh), plus interest	21.05.2019	90 days
5	Rs.20,28,018/- + interest	22.05.2019	90 days
6	Rs.74,35,886/-, plus Interest	23.5.2019	One Year
7	Rs.98,67,483/-, plus interest	27.05.19	One Year
8	Rs.25,00,000/-, plus interest	28.05.2019	91 days
9	Rs.3,50,00,000/- (Three Crore Fifty Lakh), plus interest	28.05.2019	91 days
10	Rs.51,48,813/- + interest	28.05.2019	Six months
11	Rs.36,72,428/-, plus interest	30.05.2019	Six months
12	Rs.23,92,403/- + interest	30.05.2019	Six Months
13	Rs.61,544/-, plus interest	30.05.2019	Six months
14	Rs.17,90,370/-, plus interest	31.05.2019	91 days

Dated: 02.05.2019


(P.S.N. MURTHY)
A.R./cum-D.D.O.
Supreme Court of India